

THE ESSENTIAL SUPPLIES (TEMPORARY POWERS)
AMENDMENT ACT, 1952

No. LXV OF 1952



[27th August, 1952]

An Act further to amend the Essential Supplies (Temporary Powers) Act, 1946.

BE it enacted by Parliament as follows:—

1. Short title.—This Act may be called the Essential Supplies (Temporary Powers) Amendment Act, 1952.

2. Amendment of section 1, Act XXIV of 1946.—In section 1 of the Essential Supplies (Temporary Powers) Act, 1946 (hereinafter referred to as the principal Act), in sub-section (3), for the words and figures "thirty-first day of December, 1952" the words and figures "twenty-sixth day of January, 1955" shall be substituted.

3. Omission of section 2A, Act XXIV of 1946.—Section 2A of the principal Act shall be omitted.

Price annas 2 or 3d.

41PD—SI—553 M of Law—12-11-52—3,400